## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 1239 TO BE ANSWERED ON 28.06.2019

### **Paris Climate Agreement**

## 1239. SHRI D.K. SURESH :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India has ratified to theclimate change commitments under the Paris Climate Agreement 2015;
- (b) if so, the details thereof and themeasures taken by the Government to meet the climate change commitments; and
- (c) the details of the current status in achieving the said targets?

# <u>ANSWER</u>

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) India has ratified the Paris Agreement and has submitted its Nationally Determined Contribution (NDC) comprising eight (8) targets for 2021-2030 including (i) to reduce the emissions intensity of its GDP by 33 to 35 percent by 2030 from 2005 level, (ii) to achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost international finance including from Green Climate Fund (GCF), (iii) to create an additional carbon sink of 2.5 to 3 billion tonnes of CO2 equivalent through additional forest and tree cover by 2030. The other targets pertain to sustainable lifestyles; climate friendly growth path; climate change adaptation; climate change finance; and capacity building and technology.
- (b) & (c) These goals have to be achieved between 2021 and 2030. Many steps have been already initiated under National Action Plan on Climate Change (NAPCC) by the eight Missions, namely National Solar Mission, National Mission for Enhanced Energy Efficiency, National Mission on Sustainable Habitat, National Water Mission, National Mission for Sustaining the Himalayan Eco-system, National Mission for a "Green India", National Mission for Sustainable Agriculture and National Mission on Strategic knowledge for Climate Change. Thirty-three States and Union Territories have prepared their State Action Plan on Climate Change (SAPCC) consistent with the objectives of NAPCC to address state specific action.

The Government is also implementing the scheme, "National Adaptation Fund for Climate Change" (NAFCC) to support adaptation measures of States/UTs in areas that are particularly vulnerable to the adverse impacts of climate Change. Under NAFCC, 30 projects have been sanctioned in 27 States to tackle the issues related to adaptation in agriculture, water, forestry, etc. Government of India has also embarked upon ambitious actions in the areas of renewable energy, afforestation, energy efficiency, and urban development.